NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP(CAA) No. 20/NCLT/AHM/2017 With Madhya Pradesh High Court no. CA 48 of 2016

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.04.2017

Name of the Company:

V.K Agro Industries Pvt. Ltd.

V.K Art & Design Pvt. Ltd. (Joint Application)

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

XTADESH ATRE

ADVOCATE

PETITIONERS

Wight

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ORDER

Learned Advocate Mr. Vijayesh Atre present for Petitioners.

Affidavit of service of publication and service of notice on statutory authorities filed.

Letter received from Income Tax Authorities filed.

At request list the matter on 02.05.2017.

BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 27th day of April, 2017.